

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3266
ANSWERED ON:16.03.2011
ROTATION OF EMPLOYEES
Ram Shri Purnmasi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has issued instructions for rotation of employees from one sensitive seat to another sensitive seat;
- (b) if so, the details thereof;
- (c) whether the Kendriya Bhandar has not followed the CVC instructions;
- (d) if so, whether the Government has received complaints from MPs in this regard;
- (e) if so, the action taken thereon; and
- (f) the measures taken to ensure that the employees working in sensitive seats are posted on non-sensitive seat after completion of their 2-3 years tenure?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): As per instructions contained in Central Vigilance Commission (CVC) Circular No. 98/VCL/60 dated 15.04.1999, CVOs in consultation with the Chief Executive would ensure that officials posted on sensitive posts are rotated every two/three years to avoid developing vested interest.

(c): Normally, the officials posted at sensitive posts are rotated and posted to a non-sensitive post after a period of three years. However, in the cadre of Purchases and Sales Executives posting to a non-sensitive post is not possible as all the four posts in the Kendriya Bhandar are classified as sensitive. For this cadre, incumbents are rotated from one seat to another seat so that they do not develop vested interest by their retention at the same place. As such there is no violation of CVC instructions.

(d) & (e): The Central Government has received following references from MPs in the matter:-

i Letter dated 17.12.2009 from Shri Purnmasi Ram, MP. Regarding Rotation of employees working in Kendriya Bhandar at sensitive posts.

ii Letter dated 27.01.2010 from Shri Purnmasi Ram, MP, regarding Rotation of employees working in Kendriya Bhandar at sensitive posts.

iii Letter dated 10.06.2010 from Shri Purnmasi Ram, MP, regarding Rotation of employees working in Kendriya Bhandar at sensitive posts; and

iv Letter dated 3.01.2011 from Shri Purnmasi Ram, MP, regarding Rotation of employees working in Kendriya Bhandar at sensitive posts.

All the above mentioned reference have been replied to.

(f): Kendriya Bhandar has been normally rotating the officials posted on sensitive seats to non-sensitive seats after a period of three years except in the cadre of Purchase and Sales Executive as explained in reply to part (c) above.